Central Administrative Tribunal Principal Bench: New Delhi

CP No.621/2015 IN OA No.1834/2015

New Delhi this the 18th February, 2016

Hon'ble Shri Sudhir Kumar, Member (A) Hon'ble Shri Raj Vir Sharma, Member (J)

Mandeep Kumar S/o Shri Satbir Singh R/o H.No.261, VPO Tajpur Kalan, Mamdir Wali Gali, North West, Delhi-110036.

...Petitioner.

(By Advocate: Shri Sanjeet Ranjan for Shri M.K.Bhardwaj)

VERSUS

Union of India & Ors. through:

- Sh. A.Bhattacharya Chairman
 Staff Selection Commission, Department of Personnel & Training, CGO Complex, Lodhi Road, New Delhi.
- Sh.S.K.Pandey,
 Secretary
 Ministry of Textile,
 Udyog Bhawan, New Delhi.
- 3. Sh Rambir Singh, Director,

Weaver's Service Centre, Weaver's Colony, Bharat Nagar, Delhi. (2)

Sh. D.M.Mitra,
 Director
 National Institute of Criminology &
 Forensic Science, Ministry of Home Affairs,
 New Delhi.
 ...Respondents.

(By Advocate: Shri Gyanendra Singh)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned proxy counsel for the arguing counsel for the petitioner submits that the order of this Tribunal has since been complied with by the respondents and the petitioner is satisfied. Therefore, the C.P. is closed. Notices issued earlier are discharged.

(Raj Vir Sharma) (Sudhir Kumar)

Member (J) Member (A)

/kdr/